

Hon'ble the Chief Justice has been pleased to amend the Roster w.e.f. 22.10.2013:-

5	DB-V (Criminal & Civil)	<p>Hon'ble Mr. Justice S.S.Saron Hon'ble Ms. Justice Navita Singh</p> <p>i. Appeal against acquittal ii. FAO (Matrimonial and Guardian & Wards Act) iii. Cases against order of Armed Forces Tribunal iv. Leave to appeal (Motion & Regular)</p> <p>v. Criminal Appeals of the year 2004 onwards and applications for suspension of sentence in the appeals, which are on the regular Board or dealt with (Regular)</p>
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8	SB-VIII (Civil & Writ)	<p>Hon'ble Mr. Justice S.P.Bangarh</p> <p>i. Civil Revision (IO & Others) (Motion & Regular)</p> <p>ii. Regular Second Appeals of the years 1987 to 1991 iii. SAO upto the year 2012 iv. FAO (Misc.) upto the year 1992 v. Old Writ Petitions (Regular)</p>
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18	Hon'ble Ms. Justice Navita Singh	Criminal Appeals (Regular)
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Submitted for favour of confirmation.

Sd/-
Registrar Judicial
20.10.2013

Hon'ble the Chief Justice

Sd/-
Chief Justice
20/10/13

Registrar Judicial
21.10.2013

Superintendent CRC
Superintendent DRR

4